

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.224 - C.P.(IB)/60(AHM)2021
Item No.225 – IA 817 of 2021

Order under Section 95(1) IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Pravin Kumar Tayal
(Personal Guarantor)

.....Respondent

Order delivered on ..09/05/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pratik Thakkar, Adv.
For the Respondent : Mr. Harmish Shah, Adv.

ORDER

Learned Counsel for the Personal Guarantor seeks and is granted time to complete filing of hard copy of the pleading.

List on 01.07.2022.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**